

(c) the number of applicants out of them allotted shops as also the number of those whose names are still in the waiting list ; and

(d) Whether Government have formulated a scheme for allotting shops to these pensioners by Delhi Administration ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) : (a) to (b). The required information is being collected from the Delhi Administration and will be placed on the Table of the House.

Water and Flush Latrines in Houses of ex-Servicemen on Payment

4302. **SHRI RAM SINGH SHAKYA :** Will the Minister of DEFENCE be pleased to state :

(a) Whether Government had formulated a scheme under which ex-servicemen were provided water and flush latrines facilities in their houses on their depositing an amount of Rs. 100 ;

(b) the number of persons benefited so far under this scheme ; and

(c) whether Government have again formulated any similar scheme for providing water and flush latrines in the house of ex-servicemen by abolishing development charges ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) : (a) No Sir.

(b) Does not arise.

(c) No, Sir.

Rioting and Arson in Delhi

4303. **PROF. MADHU DANDAVATE :**
SHRI A. K. BALAN :

ACHARYA BHAGWAN DEV :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Army was called out on the 15th August 1980 after a large scale rioting and arson in some areas of old Delhi on that day ;

(b) if so, reasons thereof ; and

(c) whether a fullfledged judicial inquiry has been made into these acts of violence and arson ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS : (SHRI YOGENDRA MAKWANA) : (a) & (b). Two communal incidents of a violent nature took place on 15th august 1980 in Ballimaran and ChawriBazar areas as a sequel to the incidents that had taken place in Moradabad, U.P. With a view to arresting any further escalation, curfew was clamped in those areas and the Army was called out to organise flag march. The situation was brought under control within a short time.

(c) No, Sir.

Instigation of Harijans and Adivasis by Christian Missionaries in Bihar

4304 **SHRI TARIQ ANWAR :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware that Christian missionaries are taking undue advantage of the poverty of Harijans and Adivasis and trying to instigate them in different parts of the country, particularly in backward areas of Bihar ;

(b) whether in this connection his attention has been drawn to the statement of Bihar Chief Minister published in the "Nav Bharat Times" dated 7th October 1980 ; and

(c) if so, the concrete steps proposed to be taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS : (SHRI YOGENDRA MAKWANA) : (a) and (b). Government have seen the statement of the Bihar Chief Minister published in the "Nov Bharat Times" dated the 7th October, 1980. Allegations of a general nature have been made from time to time that christian missionaries sometimes took undue advantage of the poverty of Harijans and Adivasis to motivate them into conversion to christianity. No specific complaint has, however, been received recently against any individual christian missionary.

(c) Activities of foreign christian missionaries are kept under watch and appropriate action is taken in case anything adverse comes to notice.